

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.106
C.P.(IB)/169(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Almondz Global Infra-Consultant Ltd
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on: 14/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Anuj Kumar, Adv.
For the Respondent : Ms. Pragati Bansal, Adv.

ORDER

In compliance of last order dated 19.04.2024 a compliance affidavit along with proof of deposit of Rs.2.00 lakh in Prime Minister Natural Relief Fund has been filed today by the counsel for the applicant. The same is taken on record and file is consigned to record being compliance is made by the applicant.

Accordingly the matters stands disposed of. File to records.

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SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)